

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.5416  
TO BE ANSWERED ON 25.07.2019**

**Construction of New Stadiums in Kerala**

**5416. SHRI M.K. RAGHAVAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has submitted any proposal for construction of new stadiums in Kerala and if so, the details thereof;**
- (b) the towns and villages identified for the same and the present status of these constructions; and**
- (c) the status of identifying students at younger age for sports activities?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{ SHRI KIREN RIJITU }**

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**(a) & (b) Sir, no proposal for construction of new stadiums in Kerala State is under consideration of this Ministry. 'Sports' being a State subject the responsibility of promotion of sports including construction of new stadiums in Kerala, rests with the State Government. The Central Government supplements efforts of the State Government. Details of the sports infrastructure projects sanctioned in Kerala State under the Khelo India Scheme are given in Annexure – 1.**

**(c) 2437 young sporting talents have been identified and they are being supported under the Khelo India Scheme for nurturing their sporting talent.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 5416 TO BE ANSWERED ON 25.07.2019 REGARDING “CONSTRUCTION OF NEW STADIUMS IN KERALA” ASKED BY SHRI M.K. RAGHAVAN, HON’BLE MEMBER OF LOK SABHA**

**Annexure – 1**

**Details of the sports infrastructure projects sanctioned in Kerala under the Khelo India Scheme**

<b>Sl. No.</b>	<b>Name of the Project</b>	<b>Grant Sanctioned (Rs. in crore)</b>
1.	Laying of Synthetic Athletic Track in Govt. Brennen College, Thalassery, Kannur.	7.00
2.	Construction of Indoor hall No. 2, LNCPE Trivandrum. (funds refunded and project foreclosed).	8.00

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